

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 206

Company Appeal-127/ND/2021

IN THE MATTER OF:

**Dr. Er. Rajainderr Jaina,
Lord Builders Pvt. Ltd.**

... **Applicant/Petitioner**

Versus

ROC

...

Respondent

Under Section: Sec. 252(3) Comp. Act.

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 10.05.2024.

**Sd/-
(COURT FFICER)**